

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 89 of 2013

Dated : 23rd May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bangalore Electricity Supply Company Ltd. ...Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. S. Vallinayagam for
Mr. Anand K. Ganesajn**

**Counsel for the Respondent(s): Ms. Vedanayaki Kiran D. for
Mr. Prabhuling K. Navadgi, Sr. Adv. for R-2**

ORDER

The Learned Counsel appearing on behalf of Respondent no.2 is filing statement of objections today after serving copy on the other side.

Post the matter for hearing on **24.05.2013 at Chennai Circuit**

Bench.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**